

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2080  
ANSWERED ON:18.12.2013  
ADMISSION OF SC ST STUDENTS  
Mishra Shri Mahabal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether several SC/ST students have been deprived of admission to various courses in Guru Gobind Singh Indraprastha University, Delhi due to ruling of the High Court of Delhi;
- (b) if so, whether any remedial steps have been taken/proposed to be taken by the Government in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a): As per information provided by the Guru Gobind Singh Indraprastha University, Delhi, the reservation policy is in accordance with the policy of the Government of Delhi. The orders of the Hon'ble High Court were complied with in totality and all the SC/ST candidates allowed admission by the High Court, were given admission.
- (b): The Guru Gobind Singh Indraprastha University, Delhi is a State University and is under the administrative control of the Delhi Government.
- (c): Does not arise in view of (b) above.